

**POST- BASED RESERVATION ROSTER (W.E.F. 01.01.2017 TO 31.12.2017)**  
**DIRECT RECRUITMENT BY OPEN COMPETITION**


CADRE : DEPUTY REGISTRAR OF TRADEMARKS & GI  
 CADRE STRENGTH : 17  
 CLASSIFICATION OF POST : GROUP 'A'  
 MODE OF RECRUITMENT : 20.00 % BY DIRECT RECRUITMENT  
 POSTS FOR DIRECT RECRUITMENT : 03 (As per RR published vide G.S.R. 97(E) dt. 17.02.2011)  
 WORKING STRENGTH : 02  
 VACANT POSTS : 01

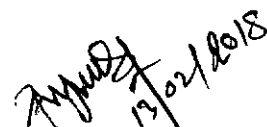
\*No. of posts of Deputy Registrar = 10  
 No. of posts of Deputy Registrar created vide Ministry's letter dated 02.11.2017 = 07  
**TOTAL NO OF POSTS OF DEPUTY REGISTRAR OF TRADEMARKS & GI = 17**


Roster Point	Reserved for SC/ST/OBC	Appointment in the post		Whether SC/ST/OBC/Neither	Post utilized by SC/ST/OBC/UR	Remarks
		Name	Date			
1	UR	Shri Om Prakash	23.06.1987	SC	Utilised by SC-1	Vacated on 31.07.2000
2	UR	Shri K. K. Sharma	28.01.1991	Neither	Utilised by UR-1	Vacated on 21.10.1998
3	UR	Shri M. H. Mahendra	10.06.1996	SC	Utilised by SC-2	Vacated on 14.08.2003
4	OBC-1	Shri M. C. Gupta	05.01.1999	Neither	Utilised by UR-2	Vacated on 31.07.2011
5	UR	Shri S. K. Pandey	17.08.2011	Neither (Ph)-1	Utilised by UR-3	
6	UR	Dr. B. C. Rathore	08.09.2011	OBC	Utilised by OBC-1	
7	SC-1					
8	OBC-2					
9	UR					
10	UR					
11	UR					
12	OBC-3					
13	UR					
14	ST-1					


Category	SC	ST	OBC
Required	1	1	3
Utilised	2	0	1
Excess/Shortage	(+) 2	0	0

There is no backlog.

  
 (M. M. Wakodikar)  
 Member

  
 (S. M. Togrikar)  
 Member

  
 (Dr. B. K. Singh)  
 Member

  
 (Dr. B. C. Rathore)  
 Chairman